

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 112

Appeal No.- 40/252/ND/2020

IN THE MATTER OF:

Kalra Infradevelopers Pvt. Ltd. ... Appellant

Vs

ROC, NCT of Delhi and Haryana And ... Respondent
Anr.

Order under Section 252.

Order delivered on 09.11.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	: Ms. Megha Aggarwal
For the ROC	: Ms. Sweety Kumar
For the IT Dept.	: Mrs. Vibhooti Malhotra Mr. Shailendera Singh

ORDER

Order reserved.

Sd/-

SUMITA PURKAYASTHA
MEMBER (T)

Sd/-

DR. DEEPTI MUKESH
MEMBER (J)